

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Civil Appeal No(s). 18067/2017

PRINCIPAL OFFICER LG ELECTRONICS INDIA PVT. LTD. THR ITS
AUTHORIZED SIGNATORY MR. ASHISH AGRAWAL Appellant(s)

VERSUS

ASSISTANT COMMISSIONER OF INCOME TAX, NOIDA . & ANR. Respondent(s)

WITH

C.A. No. 18068/2017 (III-A)

Date : 10-04-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr Amit Shrivastava, Adv.,
Mr. R. Chandrachud, AOR

For Respondent(s)

Mr Santosh Kumar, Adv.
Mrs. Anil Katiyar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos. 1 and 2 in both matters are duly
represented.

Statement of case has not been filed by the parties in
both matters and time has expired.

Registry to process both the matters for listing before
the Hon'ble Court as per rules.

KAPIL MEHTA
Registrar
10.04.2018

hj